

a supplementary question was put to him.

**PROF. SAIFUDDIN SOZ** (Bara-mulla) : The Home Minister must convince us as to why the elections in Ladakh are postponed ....

**MR. DEPUTY SPEAKER** : We cannot do anything. I have already told you that the Election Commission is an independent body.

**SHRI BASUDEB ACHARIA** (Bankura) : Kindly allow me also ....  
(Interruptions)

**MR. DEPUTY SPEAKER** : All the hon. Members may please sit down. We are considering all the notices. I have already told you this. We shall consider them in the Business Advisory Committee.

12.07 hrs.

#### PAPERS LAID ON THE TABLE

##### Notifications under Delhi Development Act and a Statement *re* Requisition and Acquisition of Immovable Property (Amend.) Ordinance

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR)** : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 58 of the Delhi Development Act, 1957 :

- (i) The Delhi Development Authority-Deputy Director (Planning) (Recruitment) Regulations, 1985, published in Notification No. Secy/V and C/682/79-Part I in Gazette of India dated the 1st March, 1985.
- (ii) The Delhi Development Authority-Director (Horticulture) and Deputy Director (Horticulture) Recruitment (Amendment) Regulations, 1985 published in Notification No. F. 7 (11)/ PB-1/43 in Gazette of India dated the 13th March, 1985.  
[Placed in Library. See No. LT--563/85]

(2) An explanatory statement (Hindi and English versions) giving reasons for

immediate legislation by the Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1985.

[Placed in Library. See No. LT-564/85]

##### Notifications under Essential Commodities Act, Review on and Annual Report of West Bengal Agro Industries Corporation Ltd. Calcutta for 1980-81 etc.,

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH)** : I beg to lay on the Table :

(1) A copy of Notification No. GSR 93 (E) (Hindi and English versions) published in Gazette of India dated the 18th February, 1985 containing the Order regarding supplies of fertilizers to be made by domestic manufacturers of fertilizers to various States/Union Territories/Commodity Boards/during the period from 1st October, 1984 to 31st March, 1985, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-565/85]

(2) A copy each of the following papers (Hindi and English versions) under section 619-A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1980-81.
- (ii) Annual Report of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-566/85]
- (b) (i) Review by the Government on the working of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1979-80.
- (ii) Annual Report of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller

and Auditor General thereon.  
[Placed in Library. See No. LT-567/85]

- (c) (i) Review by the Government on the working of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year 1980-81.

- (ii) Annual Report of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-568/85]

- (d) (i) Review by the Government on the working of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1981-82.

- (ii) Annual Report of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1981-82 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-569/85]

(3) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) to (d) of item (2) above.

[Placed in Library. See No. LT-569/85]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks, Federation, Bombay, for the year 1983-84.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Land Development Banks' Federation, Bombay, for the year 1983-84 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the National Cooperative Land Development Banks' Federation, Bombay, for the year 1983-84.

[Placed in Library. See No. LT-570/85]

#### Notifications under Food Corporations Act

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : I beg to lay on the Table a copy of the Food Corporations (Amendment) Rules, 1985, (Hindi and English versions) published in Notification No. GSR 146 (E) in Gazette of India extraordinary dated the 12th March, 1985 under sub-section (3) of section 44 of the Food Corporations Act, 1964.

[Placed in Library. See No. LT-571/85]

#### Annual Report of and Review on National Safety Council, Bombay for 1983-84 and a Statement *re* Delay in laying these Papers

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : I beg to lay on the Table :

1. (i) A copy of the Annual Report (Hindi and English versions) of the National Safety Council, Bombay, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Safety Council, Bombay, for the year 1983-84.

2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-572/85]

12.08 hrs.

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on